

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 01.02.2021 (MONDAY)**

**COURT – III**

**10:20 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 707 of 2020 in Comp. App. (AT) (Ins) No. 188 of 2020	Srinivasa Reddy Velagala Vs. Sravanthi Infratech Pvt. Ltd.	Mullapudi Rambabu	Sachit Kumar Sahijpal
<b>2.</b>	Comp. App. (AT) (Ins) No. 667 of 2020	M + R Logistics (India) Pvt. Ltd. Vs. AGA Publications Ltd.	M. Anbalagan	Shivam Wadhwa

**10:30 AM**

**(VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Admission (After Notice)**

<b>3.</b>	Comp. App. (AT) (Ins) No. 788 of 2020	Vijender Goel Vs. VMA Chemicals Pvt. Ltd.	Sanjay Kr. Maria	R.P. Singh Prabhat Kumar
<b>4.</b>	Comp. App. (AT) No. 120 of 2020	S. Subramanian Vs. The Registrar of Companies, Chennai	Rohit Sharma	P.S. Singh
<b>5.</b>	Comp. App. (AT) No. 159-161 of 2020	Ankur Jain Vs. Yogesh Bothra	Puneet Singh Bindra	Swetab Kumar

### **For Hearing**

<b>6.</b>	Comp. App. (AT) (Ins) No. 307 of 2020	Committee of Creditors of EMCO Ltd. Vs. Mary Mody & Ors.	Sanjeev Kumar	Kumar Anurag Singh-R1 & R2 Zain Khan-R1 Ayush J. Rajani-R2
<b>7.</b>	Comp. App. (AT) (Ins) No. 366 of 2020	Rajendra Kumar Kundanmal Jain Vs. Vijail A. Jain & Ors.	C.S. Gupta	Vijail A Jain Rajnish Kumar Gupta-R1 Jeetendra Ranawat-R2 Pratiksha Sharma-R3 Pratiksha Sharma

<b>8.</b>	Comp. App. (AT) No. 154 of 2020	Sri Dhanada Laboratories Pvt. Ltd. & Ors. Vs. Namireddy Raghu Ram Reddy & Ors.	S.Udaya Kumar Sagar	Nitin Chowdary Pavulari-R1 & R2
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**Note: The Court will rise at 12:00 Noon.**

**Copy to: -**

- 1. Notice Board**
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**